

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

Realisation of Court Fees received towards  
NOT READY Certified Copy Applications

**Date : 02.01.2025**

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	S RAY	5/2025	02.01.2025	WP (C) /40678/2023	7		U	
2	S RAY	6/2025	02.01.2025	WP (C) /40697/2023	7		U	
3	S RAY	7/2025	02.01.2025	WP (C) /40679/2023	7		U	
4	DK MOHANTY	8/2025	02.01.2025	WP (C) /40610/2021	7		U	
5	DK MOHANTY	9/2025	02.01.2025	WP (C) /40611/2021	7		U	
6	DK MOHANTY	10/2025	02.01.2025	WP (C) /40613/2021	7		U	
7	DK MOHANTY	12/2025	02.01.2025	WP (C) /40615/2021	7		U	
8	DK MOHANTY	13/2025	02.01.2025	WP (C) /40616/2021	7		U	
9	DK MOHANTY	14/2025	02.01.2025	WP (C) /40622/2021	7		U	
10	DK MOHANTY	16/2025	02.01.2025	WP (C) /40618/2021	7		U	
11	DK MOHANTY	17/2025	02.01.2025	WP (C) /5060/2022	7		U	
12	DK MOHANTY	18/2025	02.01.2025	WP (C) /5064/2022	7		U	
13	DK MOHANTY	19/2025	02.01.2025	WP (C) /5068/2022	7		U	
14	DK MOHANTY	20/2025	02.01.2025	WP (C) /5071/2022	7		U	
15	DK MOHANTY	21/2025	02.01.2025	WP (C) /5080/2022	7		U	
16	D K MOHANTY	22/2025	02.01.2025	WP (C) /38594/2021	7		U	
17	DK MOHANTY	23/2025	02.01.2025	WP (C) /5483/2022	7		U	
18	D K MOHANTY	24/2025	02.01.2025	WP (C) /38596/2021	7		U	
19	DK MOHANTY	25/2025	02.01.2025	WP (C) /6559/2022	7		U	
20	D K MOHANTY	26/2025	02.01.2025	WP (C) /39295/2021	7		U	

21	D K MOHANTY	27/2025	02.01.2025	WP (C) /39299/2021	7		U	
22	DK MOHANTY	28/2025	02.01.2025	WP (C) /6565/2022	7		U	
23	D K MOHANTY	29/2025	02.01.2025	WP (C) /39298/2021	7		U	
24	DK MOHANTY	30/2025	02.01.2025	WP (C) /6572/2022	7		U	
25	D K MOHANTY	31/2025	02.01.2025	WP (C) /39305/2021	7		U	
26	D K MOHANTY	32/2025	02.01.2025	WP (C) /39301/2021	7		U	
27	MR BARIK	33/2025	02.01.2025	CRLMC/4034/2024	10		U	
28	D K MOHANTY	34/2025	02.01.2025	WP (C) /39306/2021	7		U	
29	DK MOHANTY	35/2025	02.01.2025	WP (C) /38478/2021	7		U	
30	D K MOHANTY	36/2025	02.01.2025	WP (C) /39310/2021	7		U	
31	DK MOHANTY	37/2025	02.01.2025	WP (C) /38476/2021	7		U	
32	D K MOHANTY	38/2025	02.01.2025	WP (C) /39313/2021	7		U	
33	DK MOHANTY	39/2025	02.01.2025	WP (C) /37656/2021	7		U	
34	D K MOHANTY	40/2025	02.01.2025	WP (C) /39907/2021	7		U	
35	DK MOHANTY	41/2025	02.01.2025	WP (C) /41025/2021	7		U	
36	D K MOHANTY	42/2025	02.01.2025	WP (C) /39908/2021	7		U	
37	DK MOHANTY	43/2025	02.01.2025	WP (C) /38603/2021	7		U	
38	D K MOHANTY	44/2025	02.01.2025	WP (C) /40607/2021	7		U	
39	DK MOHANTY	45/2025	02.01.2025	WP (C) /6605/2022	7		U	
40	D K MOHANTY	46/2025	02.01.2025	WP (C) /40608/2021	7		U	
41	DK MOHANTY	47/2025	02.01.2025	WP (C) /6595/2022	7		U	
42	D K MOHANTY	48/2025	02.01.2025	WP (C) /38480/2021	7		U	
43	D K MOHANTY	49/2025	02.01.2025	WP (C) /38481/2021	7		U	
44	DK MOHANTY	50/2025	02.01.2025	WP (C) /36989/2021	7		U	
45	DK MOHANTY	51/2025	02.01.2025	WP (C) /36765/2021	7		U	
46	D K MOHANTY	52/2025	02.01.2025	WP (C) /38482/2021	7		U	

47	DK MOHANTY	53/2025	02.01.2025	WP (C) / 6584/2022	7		U	
48	DK MOHANTY	54/2025	02.01.2025	WP (C) / 6577/2022	7		U	
49	D K MOHANTY	55/2025	02.01.2025	WP (C) / 38486/2021	7		U	
50	DK MOHANTY	56/2025	02.01.2025	WP (C) / 6591/2022	7		U	
51	D K MOHANTY	57/2025	02.01.2025	WP (C) / 38589/2021	7		U	
52	DK MOHANTY	58/2025	02.01.2025	WP (C) / 6588/2022	7		U	
53	H K KAR	59/2025	02.01.2025	WP (C) / 22255/2015	7		U	
54	DK MOHANTY	60/2025	02.01.2025	WP (C) / 38591/2021	7		U	
55	DK MOHANTY	61/2025	02.01.2025	WP (C) / 38590/2021	7		U	
56	S DASH	62/2025	02.01.2025	WP (C) / 2157/2020	7		U	
57	P K MISHRA	63/2025	02.01.2025	WP (C) / 9496/2022	7		U	
58	P N NAYAK	64/2025	02.01.2025	WP (C) / 4194/2010	7		U	
59	A T NAYAK	65/2025	02.01.2025	CRLMC/2391/2014	7		U	
60	S K BISWAL	67/2025	02.01.2025	CONTC/6748/2024	7		U	
61	GK ROUT	71/2025	02.01.2025	BLAPL/5879/2024	10		C	
62	RK MALLICK	73/2025	02.01.2025	BLAPL/4759/2024	10		C	
63	S C ACHARYA	82/2025	02.01.2025	MATA/22/2019	7		U	
64	S N SHARMA	87/2025	02.01.2025	FAO/516/2020	7		U	
65	KESHAB PRADHAN	88/2025	02.01.2025	CRLMC/3237/2017	10		C	
66	R SETHI	97/2025	02.01.2025	CRLMC/3265/2024	10		C	
67	PK BARIK	98/2025	02.01.2025	ABLAPL/14862/2024	10		C	
68	S DAS	109/2025	02.01.2025	WP (C) / 4071/2013	10		C	
69	AK MISHRA	115/2025	02.01.2025	ABLAPL/15589/2022	10		C	
70	S.SAHOO	122/2025	02.01.2025	CONTC/6408/2024	10		C	
71	S.SAHOO	123/2025	02.01.2025	CONTC/6409/2024	10		C	
72	S.SAHOO	124/2025	02.01.2025	CONTC/6419/2024	10		C	
73	S.SAHOO	125/2025	02.01.2025	CONTC/6413/2024	10		C	
74	S.SAHOO	126/2025	02.01.2025	CONTC/6414/2024	10		C	
75	S.SAHOO	128/2025	02.01.2025	CONTC/6422/2024	10		C	
76	S.SAHOO	129/2025	02.01.2025	CONTC/6421/2024	10		C	
77	S.SAHOO	130/2025	02.01.2025	CONTC/6420/2024	10		C	
78	S.SAHOO	131/2025	02.01.2025	CONTC/6424/2024	10		C	
79	S.SAHOO	132/2025	02.01.2025	CONTC/6417/2024	10		C	

80	S. SAHOO	133/2025	02.01.2025	CONTC/6416/2024	10		C	
81	S. SAHOO	134/2025	02.01.2025	CONTC/6415/2024	10		C	
82	S. SAHOO	135/2025	02.01.2025	CONTC/6418/2024	10		C	
83	KRISHNA CHANDRA SAHU	139/2025	02.01.2025	WA/1754/2022	10		C	
				Total	647			

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